

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.05.2024

**ORDER NO. 68 of 2024**

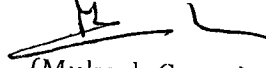
Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for CESTAT, New Delhi from 24.05.2024 to 31.05.2024 on as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 24.05.2024 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST appeals.
From 27.05.2024 to 31.05.2024	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work.
From 24.05.2024 to 28.05.2024	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
From 29.05.2024 to 31.05.2024	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 29.05.2024 to 31.05.2024	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters.

Note:

1. On 28.05.2024 Ms. Hemamabika R. Priya, Hon'ble Member (Technical) will also sit in the Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar